



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Srinagar/ Jammu.

Notification

Jammu, the 9th May, 2023

S.O. 254 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Smt. Superna Dhar W/o Sh. Jatinder Majotra, Councilor of Ward No. 04, Municipal Committee Vijaypur, for being declared as elected Vice President of the Municipal Committee, Vijaypur, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(H. Rajesh Prasad)IAS

Principal Secretary to the government,
Housing and Urban Development Department

HUD/LSG0ULBJ/11/2023(C.No. 7150837)

Dated: 09.05.2023

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
3. Commissioner/Secretary to the Government, General Administration Department
4. Chief Electoral Officer, J&K.
5. Divisional Commissioner, Jammu
6. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
7. Deputy Commissioner, Samba.
8. Director, Urban Local Bodies, Jammu.
9. Special Secretary to Chief Secretary, J&K.
10. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
11. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
12. Smt. Superna Dhar W/o Sh. Jatinder Majotra, Ward No. 04, Municipal Committee, Vijaypur
13. Executive Officer, Municipal Committee, Vijaypur.
14. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the Government